

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION ADVANCED LIST OF UNSTARRED QUESTIONS

Thursday, November 12th, 2020.

FIR(s) filed within East Khasi Hills District

Dr. MUKUL M. SANGMA

1. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed in the respective police stations within the District of East Khasi Hills including the city area during the years 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the respective police stations against such FIR(s) filed during the years indicated at (a) above, year-wise?
- (c) The case number of the respective cases registered during the period by the respective police stations?

FIR(s) filed under Phulbari Police Station

Dr. MUKUL M. SANGMA

2. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Phulbari Police Station, West Garo Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Rongjeng Police Station

Dr. MUKUL M. SANGMA

3. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Rongjeng Police Station, East Garo Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?

- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Williamnagar Police Station

Dr. MUKUL M. SANGMA

4. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Williamnagar Police Station, East Garo Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Songsak Police Station

Dr. MUKUL M. SANGMA

5. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Songsak Police Station, East Garo Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Ampati Police Station

Dr. MUKUL M. SANGMA

6. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Ampati Police Station, South West Garo Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?

- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Mahendraganj Police Station

Dr. MUKUL M. SANGMA

7. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Mahendraganj Police Station, South West Garo Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Nangalbibra Police Station

Dr. MUKUL M. SANGMA

8. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Nangalbibra Police Station, South West Garo Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Sadar Police Station

Dr. MUKUL M. SANGMA

9. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Shillong Sadar Police Station, East Khasi Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?

- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Laitumkhrah Police Station

Dr. MUKUL M. SANGMA

10. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Laitumkhrah Police Station, East Khasi Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Rynjah Police Station

Dr. MUKUL M. SANGMA

11. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Rynjah Police Station, East Khasi Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR (s) filed under Mawlai Police Station

Dr. MUKUL M. SANGMA

12. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Mawlai Police Station, East Khasi Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?

- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Diengpasoh Police Station

Dr. MUKUL M. SANGMA

13. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Diengpasoh Police Station, East Khasi Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Mawryngkneng Police Station

Dr. MUKUL M. SANGMA

14. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Mawryngkneng Police Station, East Khasi Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Mawngap Police Station

Dr. MUKUL M. SANGMA

15. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Mawngap Police Station, East Khasi Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?

- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Mendipathar Police Station

Dr. MUKUL M. SANGMA

16. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Mendipathar Police Station, North Garo Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Resubelpara Police Station

Dr. MUKUL M. SANGMA

17. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Resubelpara Police Station, North Garo Hills during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Khliehriat Police Station

Dr. MUKUL M. SANGMA

18. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Khliehriat Police Station, East Jaintia Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?

- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Saipung Police Station

Dr. MUKUL M. SANGMA

19. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Saipung Police Station, East Jaintia Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Lumshnong Police Station

Dr. MUKUL M. SANGMA

20. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Lumshnong Police Station, East Jaintia Hills during the year, 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Nongpoh Police Station

Dr. MUKUL M. SANGMA

21. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Nongpoh Police Station, Ri-Bhoi District during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?

- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Umiam Police Station

Dr. MUKUL M. SANGMA

22. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Umiam Police Station, Ri-Bhoi District during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

FIR(s) filed under Khanapara Police Station

Dr. MUKUL M. SANGMA

23. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of FIR(s) filed under the Khanapara Police Station, Ri-Bhoi District during the year 2016-2017, 2017-2018, 2018-2019 and 2019 till date, year-wise?
- (b) The number of cases registered by the police station against such FIR(s) filed during the same period, year-wise?
- (c) The case number of the respective cases registered by the police station?
- (d) The status of such cases registered during the same period in respect of investigation and charge sheeting?

Sanctioned Schemes under the Ampati Executive Division

Dr. MUKUL M. SANGMA

24. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The name of the sanctioned schemes taken up for implementation by the Ampati Executive Division during the year, 2016-2017, 2017-2018, 2018-2019 and 2019-2020 till date?

- (b) The name of the respective contractors for the respective works during the same period, year-wise?
- (c) The physical and financial progress of the respective works allotted to the respective contractors during the same period?
- (d) The total pending liabilities to the respective contractors against the respective works taken up during the same period?

Pending Liabilities Payment to the Contractors

Dr. MUKUL M. SANGMA

25. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The total amount of committed liabilities pending for payment to the contractors in different Executive Divisions under all Heads of Accounts?
- (b) The total amount of fund released to the respective Executive Divisions in the respective Financial Quarters since 1st April, 2018 under all Heads of Accounts?

Contractors' Pending Bills

Dr. MUKUL M. SANGMA

26. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The name of the contractors of the respective Executive Divisions who received payments against their pending bills from the Executive Engineers in the last 5(five) Financial Quarters beginning 1st April, 2018 till date under all Heads of Accounts?
- (b) The name of the contractors who have pending bills, contractor-wise?
- (c) The latest amount of pending bills of contractors payable by the respective Executive Divisions under all Heads of Accounts, contractor-wise?
- (d) The amount paid by the respective Executive Engineer against their pending bills in the last 5 (five) Financial Quarters under all Heads of Accounts, contractor-wise?

Sanctioned Schemes under Tura Executive Division

Dr. MUKUL M. SANGMA

27. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The name of the sanctioned schemes taken up for implementation by the Tura Executive Division during the year, 2016-2017, 2017-2018, 2018-2019 and 2019-2020 till date?
- (b) The name of the respective contractors for the respective works during the same period, year-wise?
- (c) The physical and financial progress of the respective works allotted to the respective contractors taken up during the same period?
- (d) The total pending liabilities to the respective contractors against the respective works taken up during the same period?

Sanctioned Schemes under Williamnagar Executive Division

Dr. MUKUL M. SANGMA

28. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The name of the sanctioned schemes taken up for implementation by the Williamnagar Executive Division during the years, 2016-2017, 2017-2018, 2018-2019 and 2019-2020 till date?
- (b) The name of the respective contractors for the respective works during the same period, year-wise?
- (c) The physical and financial progress of the respective works allotted to the respective contractors during the same period?
- (d) The total pending liabilities to the respective contractors against the respective works taken up during the same period?

Sanctioned Schemes under Tura North Executive Division

Dr. MUKUL M. SANGMA

29. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The name of the sanctioned schemes taken up for implementation by the Tura North Executive Division during the year, 2016-2017, 2017-2018, 2018-2019 and 2019-2020 till date?
- (b) The name of the respective contractors for the respective works during the same period, year-wise?
- (c) The physical and financial progress of the respective works allotted to the respective contractors during the same period?
- (d) The total pending liabilities to the respective contractors against the respective works taken up during the same period?

Construction Road from Gabil Songgicham to Gra Songgicham

Dr. MUKUL M. SANGMA

30. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) Whether it is a fact that the constructional road from Gabil Songgicham to Gra Songgicham has been taken up under PMGSY?
- (b) If the reply at (a) above is in the affirmative, the physical progress of the project till date?
- (c) The financial progress of the project till date?
- (d) The measures taken by the Department for completion of the project?

Construction of Roads

Dr. MUKUL M. SANGMA

31. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) Whether it is a fact that the construction of roads from Te'bil Boneggre to Chinabat (Barikgre) has been taken up under PMGSY?
- (b) If the reply at (a) above is in the affirmative, the physical progress of the project till date?
- (c) The financial progress of the project till date?

- (d) The measures taken by the Department for completion of the project?

Nengmandal PHC

Dr. MUKUL M. SANGMA

32. Will the Minister in-charge Health & Family Welfare be pleased to state:-

- (a) Whether the Nengmandal PHC East Garo Hills is fully operational?
- (b) The total strength of the sanctioned posts for the PHC, category-wise?
- (c) The total number of appointments given so far, category-wise?
- (d) The name of the employees appointed so far, category-wise?
- (e) Whether the appointment of the Grade-D and Grade-C employees were done through proper recruitment process?
- (f) If the reply at (a) above is in the affirmative, the date of the interview etc., with the copy of the notification/advertisement for recruitment thereof?

Clearance Certificates of Industrial Units

Dr. MUKUL M. SANGMA

33. Will the Minister in-charge Forests & Environment be pleased to state:-

- (a) The total number of Industrial Units given clearance by the State Pollution Control Board in the West Garo Hills, Ri-Bhoi and West Khasi Hills District in the last 3 (three) years?
- (b) The name of the Industrial Units operating in the District with the clearance from the State Pollution Control Board?
- (c) The total number of application received from the three respective Districts by the State Pollution Control Board for the necessary clearance from the Board?

National Food Security Act (NFSA)

Dr. MUKUL M. SANGMA

34. Will the Deputy Chief Minister in-charge Food Civil Supplies & Consumer Affairs be pleased to state:-

- (a) Whether essential commodities as per the National Food Security Act (NFSA) has been released since December 2018 till date ending 10th March, 2020?
- (b) The total quantity of the rice released for beneficiaries under National Food Security Act (NFSA) in the Districts of East Garo Hills, South West Garo Hills and West Garo Hills during the period?

- (c) The respective quantity of rice released under National Food Security Act (NFSA) to the beneficiaries through the respective Fair Price Shops dealers during the period in these 3 (three) Districts?

Externally Aided Projects (EAPs) in the State

Dr. MUKUL M. SANGMA

35. Will the Chief Minister be pleased to state:-

- (a) The total number of Externally Aided Projects (EAPs) posted/ submitted to different Ministries, Government of India for consideration and approval during the last 5 (five) years ending 31st March, 2019, year-wise?
- (b) The number of schemes/projects submitted to the Ministry of Finance, Government of India for consideration and approvals as "Externally Aided Projects" in the years 2015-2016, 2016-2017, 2017-2018, 2018-2019 and 2019-2020, year-wise?
- (c) The name of the Programs/ Projects submitted to the Ministry of Finance, Government of India in the year, 2015-2016, 2016-2017, 2017-2018, 2018-2019 and 2019-2020 for consideration and approval under "Externally Aided Projects", year-wise?

- (d) The name of the Externally Aided Projects which have received approvals from Ministry of Finance, Government of India during the last 5 (five) years ending 10th of March 2020, year-wise?
- (e) The approvals of the Ministry of Finance, Government of India with letter numbers and the copy thereof for the respective projects under Externally Aided Projects during the same period?

SAUBHAGYA Scheme

Dr. MUKUL M. SANGMA

36. Will the Minister in-charge Power be pleased to state:-

- (a) The initial total amount sanctioned by the Government of India for the State of Meghalaya under Pradhan Mantri Sahaj Bijli Har Ghar Yojana SAUBHAGYA?
- (b) The name of the villages which were taken up/included in the State of Meghalaya to achieve 100% Universal household electrification under SAUBHAGYA, Block-wise and District-wise?
- (c) The total number of household which were taken up/included under "SAUBHAGYA" to achieve 100% Universal household electrification in the State, Block-wise and Village-wise?

- (d) The total amount of fund released by the Government of India to the State till date under the Program?
- (e) Whether the total project cost for implementation in the State under "SAUBHAGYA" has been revised?
- (f) If the reply at (e) above is in the affirmative, the reasons thereof?
- (g) The total number of villages where 100% physical progress for achieving 100% Universal household electrification under "SAUBHAGYA" has been completed till 31st December, 2019, Block-wise and District-wise?
- (h) The name of villages where 100% physical progress for Universal households electrification under "SAUBHAGYA" has been achieved till date, Block-wise and District-wise?
- (i) The total amount of payment released to the contractors/ successful bidders for the implementation of the projects under "SAUBHAGYA" against the respective scope of works-respectively for materials and construction (civil works) till date?

Malki Market Project

Dr. M. AMPAREEN LYNGDOH

37. Will the Minister in-charge Urban Affairs be pleased to state :-

- (a) When was the Malki Market Project sanctioned?
- (b) The cost of the project?
- (c) The reasons for the delay to complete the project till date?
- (d) The status of the handling over of constructed Iew Malki to the Malki Dorbar Pyllun?
- (e) The position of ownership of land in this matter?

Sanctioning of the Old Laitumkrah Market

Dr. M. AMPAREEN LYNGDOH

38. Will the Minister in-charge Urban Affairs be pleased to state :-

- (a) The date of sanction of the Old Laitumkrah Market?
- (b) The name of scheme under which the project was sanctioned?
- (c) The total amount sanctioned for the project?
- (d) The tender procedure adopted for sanctioning of the proposed New Laitumkrah Market?

- (e) The scheme under which the proposed 2020 Laitumkhrach Market sanctioned with the amount sanctioned for the same?
- (f) The duration period for completion of the sanctioned market?
- (g) The detailed plan for re-location of the market during construction period of the existing occupants in the market?
- (h) The details of the constitution of the Market Committee including Members?
- (i) The year in which the Market Committee was first constituted?

Pre-Fab Facility/Testing at Ri Bhoi

Dr. M. AMPAREEN LYNGDOH

39. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) The detailed proposal of construction of Pre-Fab Facility, Testing Centre etc., at Ri-Bhoi for COVID-19?
- (b) The details of usage of the Pre-Fab Facility, Testing Centre at Ri-Bhoi for COVID-19?
- (c) The exact location of Testing Centre for COVID-19?

Expenditure on COVID-19 Pandemic

Dr. M. AMPAREEN LYNGDOH

40. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) The detailed expenditure on COVID-19?
- (b) The status of payments & dues on account of expenditure under "Transportation"?
- (c) The status of payments & dues under "Quarantine Facilities"?

Entry & Exit Points

Dr. M. AMPAREEN LYNGDOH

41. Will the Chief Minister be pleased to state :-

- (a) The assignment of officials already in position in all Entry & Exit Points in the State of Meghalaya?
- (b) The progress report of infrastructure building of such Entry & Exit Points?
- (c) The budget estimated for all the works at (a) & (b) above?

Proposal of Educational Institutions in the State

Dr. M. AMPAREEN LYNGDOH

42. Will the Minister in-charge Education be pleased to state :-

- (a) The detailed proposal of opening of Educational Institutions - Pre School, LP School, UP School, Secondary, Higher Secondary & Graduation in the State of Meghalaya affected due to COVID-19?
- (b) The method to be adopted for promotion/detention of students in the various categories of students in the State of Meghalaya?
- (c) The details of meetings held with Institutional Heads to address this issue arising out of COVID-19 Pandemic?

Vacancies of Instructors in Institution/Training Centre

Dr. M. AMPAREEN LYNGDOH

43. Will the Minister in-charge Commerce and Industries be pleased to state :-

- (a) The vacancies of Instructor and other positions in Institutions/ Training Centres of the Department of Commerce in the State of Meghalaya in different trades?
- (b) The steps to be taken to make all these Training Centres functional?

- (c) The steps to upgrade and conduct relevant trades in line with needs of centres in all the Districts in the State?
- (d) The purpose & functioning of the recently started Bamboo Institution located at Commerce & Industries Centre at Nongrim Hills, Shillong?
- (e) The reasons and justification of linking Meghalaya Industrial Development Corporation to the Centre?

Implementation of the 125th Amendment

Dr. M. AMPAREEN LYNGDOH

44. Will the Minister in-charge District Council Affairs be pleased to state :-

- (a) The status of implementation of the 125th Amendment of Sixth Schedule of the Constitution of India?
- (b) The detailed proposal of Amendment of Article 280 of the Sixth Schedule of the Constitution and subsequent changes of financial & executive power of the three District Councils in the State of Meghalaya?
- (c) The Official Language for use of Conduct of Business in the three Autonomy District Councils?

Unorganised Workers' Board and State Building Workers

Dr. M. AMPAREEN LYNGDOH

45. Will the Deputy Chief Minister in-charge Labour be pleased to state :-

- (a) The status of the Institution of the State Unorganised Workers' Board and State Building Workers Welfare Board?
- (b) The Central Schemes sanctioned for this sector of workers in the State?
- (c) The formulae for the funding of such schemes (Central/State) shares'?
- (d) The details of workers under the Unorganised Sectors covered under the Minimum Social Security provision in the State of Meghalaya?

Meghalaya Age Festival

Shri GEORGE B. LYNGDOH

46. Will the Chief Minister be pleased to state :-

- (a) Whether it is a fact that the Meghalaya Age Festival was conducted in the State?
- (b) If the reply at (a) above is in the affirmative, the objective of holding the festival?

- (c) The total expenditure incurred for conducting of the Meghalaya Age Festival be provided with of head of expenditure?
- (d) The details of the vendors/contractors/suppliers/events managers/hirers/shops/agencies to whom the amounts have been paid to each of them and the service by each of them?
- (e) The immediate footfalls of the Meghalaya Age Festival?
- (f) The expected footfalls of the Meghalaya Age Festival and the expected timeline for the same?

National Green Tribunal

Shri GEORGE B. LYGDOH

47. Will the Chief Minister be pleased to state :-

- (a) The total quantity of coal declared before the Hon'ble Supreme Court and allowed for transportation with the assistance of Coal India and Supervision of the Hon'ble National Green Tribunal in East Jaintia Hills District?
- (b) The list of the coal owners and the declared quantity of coal as filed before the Hon'ble Supreme Court by each of them be provided?

- (c) The location of the coal, the quantity in each location and the Global Positioning System (GPS) Coordinates of these locations in East Jaintia Hills District?
- (d) Whether any quantity has been transported so far against the declaration at (a) above?
- (e) If the reply at (d) above is in the affirmative, the details of the quantity, the name of the owners of such transported quantity and the revenue accrued from such quantity?
- (f) If the reply at (d) above is in the negative, the reasons for the delay in the transportation of the declared quantity of coal?

Coal in West Jaintia Hills District

Shri GEORGE B. LYNGDOH

48. Will the Chief Minister be pleased to state :-

- (a) The total quantity of coal declared before the Hon'ble Supreme Court and allowed for transportation with the assistance of Coal India and Supervision of the Hon'ble National Green Tribunal in West Jaintia Hills District?
- (b) The list of the coal owners and the declared quantity of coal as filed before the Hon'ble Supreme Court by each of them be provided?

- (c) The location of the coal, the quantity in each location and the Global Positioning System (GPS) Coordinates of these locations in West Jaintia Hills District?
- (d) Whether any quantity has been transported so far against the declaration at (a) above?
- (e) If the reply at (d) above is in the affirmative, the quantity transported, the period of transportation, challan details of such transported quantity and the revenue accrued from such quantity?
- (f) If the reply at (d) above is in the negative, the reasons for the delay in the transportation of the declared quantity of coal?

Coal in West Khasi Hills District

Shri GEORGE B. LYNDOH

49. Will the Chief Minister be pleased to state:-

- (a) The total quantity of coal declared before the Hon'ble Supreme Court and allowed for transportation with the assistance of Coal India and Supervision of the Hon'ble National Green Tribunal in West Khasi Hills District?
- (b) The list of the coal owners and the declared quantity of coal as filed before the Hon'ble Supreme Court by each of them be provided?

- (c) The location of the coal, the quantity in each location and the Global Positioning System (GPS) Coordinates of these locations in West Khasi Hills District?
- (d) Whether any quantity has been transported so far against the declaration at (a) above?
- (e) If the reply at (d) above is in the affirmative, the quantity transported, the period of transportation, challan details of such transported quantity and the revenue accrued from such quantity?
- (f) If the reply at (d) above is in the negative, the reasons for the delay in the transportation of the declared quantity of coal?

Coal in South West Khasi Hills District

Shri GEORGE B. LYGDOH

50. Will the Chief Minister be pleased to state :-

- (a) The total quantity of coal declared before the Hon'ble Supreme Court and allowed for transportation with the assistance of Coal India and Supervision of the Hon'ble National Green Tribunal in South West Khasi Hills District?
- (b) The list of the coal owners and the declared quantity of coal as filed before the Hon'ble Supreme Court by each of them be provided?

- (c) The location of the coal, the quantity in each location and the Global Positioning System (GPS) Coordinates of these locations in South West Khasi Hills District?
- (d) Whether any quantity has been transported so far against the declaration at (a) above?
- (e) If the reply at (d) above is in the affirmative, the quantity transported, the period of transportation, challan details of such transported quantity and the revenue accrued from such quantity?
- (f) If the reply at (d) above is in the negative, the reasons for the delay in the transportation of the declared quantity of coal?

Coal in South Garo Hills District

Shri GEORGE B. LINGDOH

51. Will the Chief Minister be pleased to state :-

- (a) The total quantity of coal declared before the Hon'ble Supreme Court and allowed for transportation with the assistance of Coal India and Supervision of the Hon'ble National Green Tribunal in South Garo Hills District?
- (b) The list of the coal owners and the declared quantity of coal as filed before the Hon'ble Supreme Court by each of them be provided?

- (c) The location of the coal, the quantity in each location and the Global Positioning System (GPS) Coordinates of these locations in South Garo Hills District?
- (d) Whether any quantity has been transported so far against the declaration at (a) above?
- (e) If the reply at (d) above is in the affirmative, the quantity transported, the period of transportation, challan details of such transported quantity and the revenue accrued from such quantity?
- (f) If the reply at (d) above is in the negative, the reasons for the delay in the transportation of the declared quantity of coal?

Coal in East Garo Hills District

Shri GEORGE B. LYNGDOH

52. Will the Chief Minister be pleased to state :-

- (a) The total quantity of coal declared before the Hon'ble Supreme Court and allowed for transportation with the assistance of Coal India and Supervision of the Hon'ble National Green Tribunal in East Garo Hills District?
- (b) The list of the coal owners and the declared quantity of coal as filed before the Hon'ble Supreme Court by each of them be provided?

- (c) The location of the coal, the quantity in each location and the Global Positioning System (GPS) Coordinates of these locations in East Garo Hills District?
- (d) Whether any quantity has been transported so far against the declaration at (a) above?
- (e) If the reply at (d) above is in the affirmative, the quantity transported, the period of transportation, challan details of such transported quantity and the revenue accrued from such quantity?
- (f) If the reply at (d) above is in the negative, the reasons for the delay in the transportation of the declared quantity of coal?

Cooperative Societies

Shri HIMALAYA M. SHANGPLIANG

53. Will the Chief Minister be pleased to state :-

- (a) The various schemes for development of Cooperative Societies being implemented in the State, year-wise under the :-
 - (i) The State Plan?
 - (ii) The Centrally Sponsored (Government of India)?
 - (iii) The Central Sector through National Cooperative Development Corporation (NCDC)?

- (b) The status of implementation of the Integrated Cooperative Development Project in the State, District-wise?
- (c) The total amount of money that has been sanctioned by the National Cooperative Development Corporation (NCDC) to the State Government under the Integrated Cooperative Development Project in the form of Loan Component and Subsidy Component respectively, till date?
- (d) The details of such releases to respective Cooperation Societies may be provided, District-wise?
- (e) Whether the State Government has provided the Share Capital Contribution to the beneficiaries Cooperative Societies under the Integrated Cooperative Development Project?
- (f) If the reply at (e) above is in the affirmative, the details for respective Cooperative Societies in each Sector may be provided, year-wise?

Number of Protection of Children from Sexual Offences

Shri HIMALAYA M. SHANGPLIANG

54. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The total number of Protection of Children from Sexual Offences cases registered in the State during the year 2018, 2019 and 2020 till date, District-wise?

- (b) The total number of these Protection of Children from Sexual Offences cases on trial in the courts from 2018 till date, District-wise?
- (c) The total number of Protection of Children from Sexual Offences cases that are pending trial in the courts from 2018 till date, District-wise?
- (d) The total number of Protection of Children from Sexual Offences cases still under investigation by the police from 2018 till date, District-wise?
- (e) The total number of Protection of Children from Sexual Offences cases that have completed trials and duly disposed off by the courts from 2018 till date, District-wise?
- (f) The total number of persons found guilty and convicted by the courts under Protection of Children from Sexual Offences from 2018 till date, District-wise?

Outside State Tour by the Hon'ble Chief Minister

Shri LAZARUS SANGMA

55. Will the Chief Minister be pleased to state :-

- (a) The number of outside State tours made by the Chief Minister since 6th March, 2018?

- (b) The number of people who have accompanied the Chief Minister in these respective tours on Government expenses?
- (c) The name of the people/employees who have been drawn TA/DA from the Government fund on account of accompanying the Chief Minister during the tours?
- (d) The amount drawn as TA/DA by the respective persons/employees on account of these tours outside the State?

Foreign Tours by the Chief Minister

Shri LAZARUS SANGMA

56. Will the Chief Minister be pleased to state :-

- (a) The number of foreign tours made by the Chief Minister since 6th March, 2018?
- (b) The number of people who have accompanied the Chief Minister in these respective foreign tours on Government expenses?
- (c) The name of the people/employees who have been drawn TA/DA from the Government fund on account of accompanying the Chief Minister during the tours?
- (d) The amount drawn as TA/DA by the respective persons/employees on account of these foreign tours?

World Bank

Shri MAYRALBORN SYIEM

57. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state the name of the road, length proposed to be included from the Department which is to be funded by World Bank from all PWD Roads Divisions of the State?

Roads Sanctioning under State Scheme (General)

Shri MAYRALBORN SYIEM

58. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state the names, length and amount of the roads sanctioned under State Scheme (General) during 2019-2020 in the State, District-wise?

Swadesh Darshan

Shri MAYRALBORN SYIEM

59. Will the Chief Minister be pleased to state the names of projects sanctioned under Swadesh Darshan during the year 2018-2020 in the State, District-wise?

Natural Calamity

Shri MAYRALBORN SYIEM

60. Will the Minister in-charge Revenue & Disaster Management be pleased to state the total amount of money released to all the District for the relief payment occurred due to Natural Calamity in the years 2018, 2019, 2020?

Concept of Disaster Management

Shri SYNTAR KLAS SUNN

61. Will the Minister in-charge Revenue & Disaster Management be pleased to state the concept of Disaster Management in the State?

Expenditure incurred against COVID-19

Shri ZENITH M. SANGMA

62. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) The total overall expenditure incurred so far in fighting against COVID-19 till date?
- (b) The expenditure incurred in procuring equipments, etc., item wise and rates thereof?
- (c) The breakup of other expenditures incurred?

Vacancy Posts of Constables

Shri ZENITH M. SANGMA

63. Will the Minister in-charge Home (Police) be pleased to state :-

- (a) The number of vacant posts of constables, District-wise?
- (b) The number of vacant posts of non-gazetted officers under the Department?
- (c) The number of vacant posts of constables under India Reserve Battalions (IRBN)?

Works Allotment to Contractors under Ampati Division

Shri ZENITH M. SANGMA

64. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) The name of works allotted to the contractors with work order value from different schemes under Ampati PWD (Roads) Division and North Division since 01.04.2018 till date?
- (b) The physical and financial progress?

**Works Allotment under Water Resources Divisions
of Tura and Ampati**

Shri ZENITH M. SANGMA

65. Will the Minister in-charge Water Resources be pleased to state :-

- (a) The name of works allotted to the contractors with work order value from different schemes under Water Resources Divisions of Tura and Ampati?
- (b) The physical and financial progress?

**Works Allotment to Contractors under Public Health Engineering
Division of Tura and Ampati**

Shri ZENITH M. SANGMA

66. Will the Minister in-charge Public Health Engineering be pleased to state :-

- (a) The name of works allotted to the contractors with work order value from different schemes under Public Health Engineering, Division of Tura and Ampati since 01.04.2018 till date?
- (b) The physical and financial progress till date?